

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO.3

Excise Appeal No. 10885 of 2015- DB

(Arising out of OIO-BHR-EXCUS-000-COM-021-14-15 dated 27/02/2015 passed by Commissioner of Central Excise, Customs and Service Tax-Bharuch)

Cheminova India Limited

229, 241, 242/p, Gidc Estate,
Panoli, Taluka : Ankleshwar,
Bharuch, Gujarat

.....Appellant

VERSUS

C.C.E-Bharuch

Vadodara-II,GST Bhavan,
Subhanpura,Vadodara
Vadodara, Gujarat- 390023

.....Respondent

APPEARANCE:

Shri Mehul jiwani , Advocate for the Appellant

Shri R.K.Agarwal, Superintended (AR) & Shri P. Ganesam Superintended (AR) for
the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. C L MAHAR**

DATE OF HEARING: 20.04.2023/29.05.2023
DATE OF DECISION: 28.06.2023

The appeal is disposed of. For order, see order of date in Excise Appeal
No. 11732 of 2014.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(C L MAHAR)
MEMBER (TECHNICAL)**